



Government of India / भारत सरकार
Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय
Department of Commerce / व्यापार महकमा
Directorate General of Foreign Trade / विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली
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(DES - I SECTION)

MINUTES OF THE NORMS COMMITTEE- I

MEETING No. NC/1/MEET/Oct/202223/15

DATED: 15/11/2022

Please Note

- I. For information of exporters, Norms Committee - I handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93 .Communications in respect of cases/pertaining to NC- I may be sent to email address: nc1.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/1/MEET/Oct/202223/15 dated 15/11/2022 of Norms Committee - I for the year 2022-23 was held on 15/11/2022 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri Rahul Bhardwaj, AD	MSME
2	Shri S. K. Bhatnagar, Consultant (SKB)	Technical Consultant, DGFT
3	Shri V.C. Agarwal, Consultant (Tech-3)	Technical Consultant, DGFT

In attendance:

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(
Deputy DGFT)
Date: 05-Dec-2022 17:26:40
Reason: santosh.k.dubey@nic.in
Location: DGFT(HQ)

Sl. No.	Name & Designation	Department
1	Shri Santosh Kumar Dubey, Dy. DGFT	DGFT

Case Details and Decision(s):

Case No.	1 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00273275AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that a Special Committee has been constituted, as decided in NC meeting dated 21.10.2022, for fixation of wastage norms for disposal of scrap by EOUs as in such cases, a large number of components/item (s) are involved for manufacturing. The Special Committee shall also examine and advise in respect of all other similar cases pending for fixation of wastage norms for disposal of scrap by EOUs/SEZ units. Therefore, the committee decided to wait for the report of the special committee. Case is deferred.	

Case No.	2 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	M & B ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00193763AM22
RA File Number	082404000360 AM11
Licence No and Date	0810098214/13/04/2011
Norms Committee Decision: The Committee considered the case as per agenda and noted that the comments given by DPIIT vide U.O. No. P-47014/119/2022-TSW dated 10.10.2022. Further, the Committee noted that the case was also referred to Consultant (Tech-3) to seek his opinion in this matter. Consultant (Tech-3) via email dated 13.11.2022 has requested to send certain information/documents for examination of the case. Therefore, the Committee decided to send the same to Consultant (Tech-3). Case is deferred.	

Case No.	3 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred

Party Name	HINDUSTAN RUBBER INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00002029AM23
RA File Number	052304000292 AM16
Licence No and Date	0510395884/12/10/2015
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	4 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	RAGHU VAMSI MACHINE TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00000610AM23
RA File Number	092404000418 AM17
Licence No and Date	0910064352/07/11/2016
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer the case to TE, DPIIT for examination & comments as per advice of MSME.	
Case is deferred.	

Case No.	5 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000723AM19
RA File Number	072404000343 AM17
Licence No and Date	0710110999/19/01/2017
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:	

1. Process flow chart, which should be indicated stage-wise wastage at each stage of operation.
2. What is the Chemical composition of imported End Bars? Submit a copy of the chemical analysis from the customs-authorized laboratory.
3. What is the meaning of HY 40 & 55 in the description of the item of export?
4. Why is the word semi-finished shroud plate in the description of the item of export? Are there some operations on imported items and exported products carried out before import and after export?
5. A video film for 1st and 2nd setup of operation.

The case stands deferred.

Case No.	6 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000726AM19
RA File Number	072404000345 AM17
Licence No and Date	0710111001/19/01/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	7 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000727AM19
RA File Number	072404000346 AM17
Licence No and Date	0710111002/19/01/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	8 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000746AM19
RA File Number	332404000007 AM17
Licence No and Date	3310030377/03/03/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	9 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00001482AM23
RA File Number	052404000643 AM17
Licence No and Date	0510402041/23/03/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	10 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	KOREA FUEL-TECH INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00004003AM23
RA File Number	NA
Licence No and Date	0410162993/18/04/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	11 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00000919AM23
RA File Number	052404000056 AM18
Licence No and Date	0510402472/05/05/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	12 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	HINDUSTAN RUBBER INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00002030AM23
RA File Number	052304000043 AM18
Licence No and Date	0510402563/16/05/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	13 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	MACAWBER BEEKAY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00000899AM23
RA File Number	052404000114 AM18
Licence No and Date	0510403047/06/06/2017
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	14 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	ANGI PLAST PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000446AM19
RA File Number	082404000078 AM18
Licence No and Date	0810140577/29/06/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	15 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00002176AM23
RA File Number	332404000007 AM18
Licence No and Date	3310030410/01/11/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	16 / NC/1/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00000984AM23
RA File Number	052404000080 AM19

Licence No and Date	0510406462/15/05/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted the case has already been approved in the NC meeting dated 31.10.2022 (Offline agenda). Therefore, the Committee decided to withdraw the case from the agenda. Case is already approved	

Case No.	17 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00000985AM23
RA File Number	052404000096 AM19
Licence No and Date	0510406550/22/05/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Information as per Appendix-4E. 2. As per the process flow chart, the wastage on the heater is 4.662% and on the hanger is 4.478%. The weight of silencers (mufflers) is 7622 kg of 33898 Number and hangers are 6669 Kg of 104477 number. However, the import quantity against export is 15 MT and 15 MT. Furnish detailed justification and if quantity and calculation is wrong, furnish revise application and DL. 3. Neat coloured sketch of hanger, halter, and bracket assembly. Case is deferred.	

Case No.	18 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00003562AM23
RA File Number	652404000002 AM19
Licence No and	6510000016/12/06/2018

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	19 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	MODEL INFRA CORPORATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00002074AM23
RA File Number	072404000073 AM19
Licence No and Date	0710113487/26/06/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	20 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000508AM19
RA File Number	092404000171 AM19
Licence No and Date	0910066472/18/07/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	21 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	LEGENDS THE MERCHANT GROUP
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022

HQ File Number	HQRNORM APPLY 00003107AM23
RA File Number	NA
Licence No and Date	0510407548/17/08/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	22 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00003927AM23
RA File Number	052404000308 AM19
Licence No and Date	0510407643/29/08/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	23 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	MODEL INFRA CORPORATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00002075AM23
RA File Number	072404000180 AM19
Licence No and Date	0710114029/17/10/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	24 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred

Party Name	NIDEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000286AM19
RA File Number	052404000408 AM19
Licence No and Date	0510408160/22/10/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	25 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000595AM19
RA File Number	092404000340 AM19
Licence No and Date	0910066870/16/11/2018
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant informed that, along with AA No. 0910066870 dated 16.11.2018, AA No. 0910065863 dated 11.01.2018 has been applied for import of items for same export product. Hence, import items of both authorizations together form the export products. Further, the Committee noted that the AA No. 0910065863 dated 11.01.2018 was approved by NC in its meeting No. 05/80 dated 28.06.2018. However, the matter was deliberated in the meeting and after due deliberation, it was noted that the matter requires clubbing of both the Advance Authorizations. Therefore, the Committee decided to advise the applicant to approach PRC for clubbing of the AAs. Case is deferred.	

Case No.	26 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000599AM19
RA File Number	072404000176 AM19
Licence No and	0710114150/19/11/2018

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	27 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00001039AM23
RA File Number	318304000139 AM19
Licence No and Date	3110067252/12/12/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	28 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00003782AM23
RA File Number	318304000140 AM19
Licence No and Date	3110067253/12/12/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	29 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	NNF TECHNOLOGIES
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022

HQ File Number	018005000665AM19
RA File Number	072404000268 AM19
Licence No and Date	0710114561/15/02/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	30 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000668AM19
RA File Number	652404000005 AM19
Licence No and Date	6510000024/18/02/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	31 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00225561AM22
RA File Number	092404000078 AM20
Licence No and Date	0910067545/20/05/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	32 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred

Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00002120AM23
RA File Number	052404000116 AM20
Licence No and Date	0510410714/24/05/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	33 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00003726AM23
RA File Number	022404000038 AM20
Licence No and Date	0210209240/11/06/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	34 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00002123AM23
RA File Number	052404000159 AM20
Licence No and Date	0510410969/18/06/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	35 / NC/1/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	DOOWON AUTOMOTIVE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00001462AM23
RA File Number	042404000079 AM20
Licence No and Date	0410165942/07/08/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments dated 15.11.2022 given by Consultant (SKB) as under: 1. The quantity of import items at Sl. No. 1 to 5 may be allowed on net to net basis with accountability clause. 2. The quantity of import item at Sl. No. 6 may be allowed as 1.02Kgs/Kg on net weight of fins in the export product. 3. The quantity of import items at Sl. No. 7 to 11 may be allowed on net to net basis with accountability clause. 4. The quantity of import item at Sl. No. 12 may be allowed as 1.02Kgs/Kg on net weight of fins in the export product. RA concerned may take suitable consequential action accordingly.	

Case No.	36 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000158AM20
RA File Number	332404000017 AM20
Licence No and Date	3310030578/27/08/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	37 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00276106AM22
RA File Number	039404000480 AM20
Licence No and Date	0310831805/25/09/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	38 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000180AM20
RA File Number	092404000336 AM20
Licence No and Date	0910068046/27/09/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 15.06.2022 followed by reminders on 28.07.2022 & 12.08.2022 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the required documents. Case stands deferred.	

Case No.	39 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000189AM20
RA File Number	039504000681 AM20
Licence No and	0310832116/10/10/2019

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	40 / NC/1/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000190AM20
RA File Number	039504000655 AM20
Licence No and Date	0310832159/11/10/2019

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments given by Consultant (Tech-3) via email dated 15.11.2022 as under:

1. The words **“Weight = 1319300Kgs”** may be added in the description of the export item.
2. The quantity of import items at Sl. No. 1 to 12, 14, 15, 18 to 23, 25, 27 to 376, 378, 388 & 389 may be allowed on **net to net** basis **as per GN-4**.
3. The quantity of import item at Sl. No. 13 may be allowed as **845Kgs** and the words **“Alloy Steel Flats”** may be added in the description of import item.
4. The quantity of import item at Sl. No. 16 may be allowed as **2010Kgs** and the words **“Alloy Steel Flats”** may be added in the description of import item.
5. The quantity of import item at Sl. No. 17 may be allowed as **2515Kgs** and the words **“Alloy Steel Flats”** may be added in the description of import item.
6. The quantity of import item at Sl. No. 24 may be allowed as **605Kgs** and the words **“Alloy Steel Flats”** may be added in the description of import item.
7. The quantity of import item at Sl. No. 26 may be allowed as **605Kgs** and the words **“Alloy Steel Flats”** may be added in the description of import item.
8. The quantity of import items at Sl. No. 377 & 387 may be allowed **as applied for**.
9. The quantity of import item at Sl. No. 380 may be allowed as 143MT and the thickness of import item should be 95 mm to 115mm.
10. The import items at Sl. No. 379, 381 to 386 may be **deleted** as these items are not imported by the applicant.

Note: Grade of imported material will be same as used in export product.

RA concerned may take suitable consequential action accordingly.

Case No.	41 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	NIDEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000200AM20
RA File Number	052404000403 AM20
Licence No and Date	0510412197/21/10/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	42 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000208AM20
RA File Number	072404000156 AM20
Licence No and Date	0710115619/29/10/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	43 / NC/1/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	SAMIRI EQUIPMENTS AND ENGINEERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00002273AM23
RA File Number	039504000758 AM20
Licence No and Date	0310832707/11/11/2019
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments given by Consultant (SKB) via email dated 23.09.2022 as under:

1. The quantity of import items at Sl. No. 1 to 31, 33 to 35 & 37 to 46 may be allowed **as per GN-4**.
2. The quantity of import items at Sl. No. 32 & 36 may be allowed on **net to net basis**.

RA concerned may take suitable consequential action accordingly.

Case No.	44 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000237AM20
RA File Number	092404000439 AM20
Licence No and Date	0910068244/02/12/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15days. Case is deferred.	

Case No.	45 / NC/1/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00002064AM23
RA File Number	262404000012 AM20
Licence No and Date	2610012887/04/12/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments dated 15.11.2022 given by Consultant (SKB) as under:	

1. The quantity of import item at Sl. No. 1 may be allowed as **1.02Kgs/Kg on net weight of fins in the export product.**
2. The quantity of import item at Sl. No. 2 may be allowed as **1.01Kgs/Kg on net weight of fins in the export product.**
3. The quantity of import items at Sl. No. 3 & 4 may be allowed on **net to net basis with accountability clause.**
4. The quantity of import item at Sl. No. 5 may be allowed as **0.03Kgs per rotor core assembly.**

RA concerned may take suitable consequential action accordingly.

Case No.	46 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000243AM20
RA File Number	092404000437 AM20
Licence No and Date	0910068247/04/12/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15days. Case is deferred.	

Case No.	47 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00003132AM23
RA File Number	042404000138 AM20
Licence No and Date	0410166360/13/12/2019
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	48 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000258AM20
RA File Number	092404000455 AM20
Licence No and Date	0910068287/17/12/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022 followed by reminder dated 25.10.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15days. Case is deferred.	

Case No.	49 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000263AM20
RA File Number	039504000907 AM20
Licence No and Date	0310833550/19/12/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. A copy of application (ANF-4A) 2. Information as per appendix- 4E. 3. Copy of reply given to DHI. 4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured	

out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case is deferred.

Case No.	50 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000276AM20
RA File Number	092404000489 AM20
Licence No and Date	0910068312/31/12/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022 followed by reminder dated 25.10.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15days. Case is deferred.	

Case No.	51 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000277AM20
RA File Number	092404000490 AM20
Licence No and Date	0910068313/31/12/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022 followed by reminder dated 25.10.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15days.	

Case is deferred.

Case No.	52 / NC/1/MEET/Oct/202223/15
Case Status	Case Rejected
Party Name	KOREA FUEL-TECH INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003926AM23
RA File Number	NA
Licence No and Date	0410166429/10/01/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the subject AA was rejected in the NC meeting dated 24.02.2022 due to non-submission of reply of deficiency letter. Further, it was noted that the applicant has not filed the review application in the proper format and not followed the due procedure on DGFT portal. Therefore, the Committee decided to reject the case on the ground that the applicant has not followed the due procedure while filing review application on DGFT's IT Portal. Case is rejected.	

Case No.	53 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00003728AM23
RA File Number	022404000159 AM20
Licence No and Date	0210209681/14/01/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	54 / NC/1/MEET/Oct/202223/15
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Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000295AM20
RA File Number	092404000522 AM20
Licence No and Date	0910068392/21/01/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022 followed by reminder dated 25.10.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15days. Case is deferred.	

Case No.	55 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000296AM20
RA File Number	092404000523 AM20
Licence No and Date	0910068393/21/01/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022 followed by reminder dated 25.10.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15days. Case is deferred.	

Case No.	56 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022

HQ File Number	018005000297AM20
RA File Number	092404000524 AM20
Licence No and Date	0910068394/21/01/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022 followed by reminder dated 25.10.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15days. Case is deferred.	

Case No.	57 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000354AM20
RA File Number	092404000594 AM20
Licence No and Date	0910068532/02/03/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022 followed by reminder dated 25.10.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15days. Case is deferred.	

Case No.	58 / NC/1/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	DOOWON AUTOMOTIVE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00001463AM23
RA File Number	042404000195 AM20
Licence No and Date	0410166600/09/03/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments dated 15.11.2022 given by Consultant (SKB) as under:

1. The quantity of import items at Sl. No. 1 to 5 may be allowed on net to net basis with accountability clause.
2. The quantity of import item at Sl. No. 6 may be allowed as 1.02Kgs/Kg on net weight of fins in the export product.
3. The quantity of import items at Sl. No. 7 to 11 may be allowed on net to net basis with accountability clause.
4. The quantity of import item at Sl. No. 12 may be allowed as 1.02Kgs/Kg on net weight of fins in the export product.

RA concerned may take suitable consequential action accordingly

Case No.	59 / NC/1/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	HONDA TRADING CORPORATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00003794AM23
RA File Number	052304000449 AM20
Licence No and Date	0510413853/12/03/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments given by Consultant (Tech-3) via email dated 15.11.2022 as under:

ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
84213990	Automobile Parts:- Catalytic Convertor Made of Ceramic	135108 Number	1	69091990	Raw Substrate Ceramic	As per GN-4
			2	71102100	Palladium Powder (PD)	As applied including 0.25% wastage with accountability clause in export

			3	71103100	Rhodium Powder (RH)	As applied for including 0.25% wastage with accountability clause in export
RA concerned may take further necessary action as per the decision of NC.						

Case No.	60 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000396AM21
RA File Number	092404000654 AM20
Licence No and Date	0910068623/17/04/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022 followed by reminders on 20.09.2022 & 05.10.2022 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant.	
Case stands deferred.	

Case No.	61 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000393AM21
RA File Number	092404000651 AM20
Licence No and Date	0910068620/17/04/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022	

followed by reminders on 20.09.2022 & 05.10.2022 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the **final reminder** to the applicant.

Case stands deferred.

Case No.	62 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000419AM21
RA File Number	092404000640 AM20
Licence No and Date	0910068679/28/04/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022 followed by reminders on 20.09.2022 & 05.10.2022 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant.	
Case stands deferred.	

Case No.	63 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	HUMANETICS INNOVATIVE SOLUTIONS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000425AM21
RA File Number	072404000001 AM21
Licence No and Date	0710116407/30/04/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	64 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000449AM21
RA File Number	092404000088 AM21
Licence No and Date	0910068755/15/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022 followed by reminders on 20.09.2022 & 05.10.2022 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant. Case stands deferred.	

Case No.	65 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000450AM21
RA File Number	092404000085 AM21
Licence No and Date	0910068756/15/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022 followed by reminders on 20.09.2022 & 05.10.2022 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant. Case stands deferred.	

Case No.	66 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred

Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000451AM21
RA File Number	092404000093 AM21
Licence No and Date	0910068757/15/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022 followed by reminders on 20.09.2022 & 05.10.2022 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant. Case stands deferred.	

Case No.	67 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000443AM21
RA File Number	092404000087 AM21
Licence No and Date	0910068749/15/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022 followed by reminders on 20.09.2022 & 05.10.2022 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant. Case stands deferred.	

Case No.	68 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000452AM21

RA File Number	092404000094 AM21
Licence No and Date	0910068758/15/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022 followed by reminders on 20.09.2022 & 05.10.2022 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant. Case stands deferred.	

Case No.	69 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000445AM21
RA File Number	092404000086 AM21
Licence No and Date	0910068751/15/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022 followed by reminders on 20.09.2022 & 05.10.2022 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant. Case stands deferred.	

Case No.	70 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000453AM21
RA File Number	092404000091 AM21
Licence No and Date	0910068759/15/05/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022 followed by reminders on 20.09.2022 & 05.10.2022 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the **final reminder** to the applicant.

Case stands deferred.

Case No.	71 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000447AM21
RA File Number	092404000092 AM21
Licence No and Date	0910068753/15/05/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022 followed by reminders on 20.09.2022 & 05.10.2022 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant. Case stands deferred.	

Case No.	72 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000448AM21
RA File Number	092404000090 AM21
Licence No and Date	0910068754/15/05/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022 followed by reminders on 20.09.2022 & 05.10.2022 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information.	

Therefore, the Committee decided to issue the **final reminder** to the applicant.

Case stands deferred.

Case No.	73 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	HEURTEY PETROCHEM INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000460AM21
RA File Number	342404000042 AM21
Licence No and Date	3410046093/26/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	74 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000466AM21
RA File Number	039504000085 AM21
Licence No and Date	0310836383/26/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	75 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AUTOFIT CAR INTERIORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022

HQ File Number	018005000478AM21
RA File Number	102404000018 AM21
Licence No and Date	1010060538/11/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	76 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000484AM21
RA File Number	092404000134 AM21
Licence No and Date	0910068869/15/06/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 07.09.2022 followed by reminders on 22.09.2022 & 07.10.2022 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant. Case stands deferred.	

Case No.	77 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000485AM21
RA File Number	092404000136 AM21
Licence No and Date	0910068870/15/06/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022 followed by reminders on 20.09.2022 & 05.10.2022 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information.	

Therefore, the Committee decided to issue the **final reminder** to the applicant.

Case stands deferred.

Case No.	78 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000486AM21
RA File Number	092404000133 AM21
Licence No and Date	0910068872/15/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022 followed by reminders on 20.09.2022 & 05.10.2022 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant. Case stands deferred.	

Case No.	79 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000487AM21
RA File Number	052304000055 AM21
Licence No and Date	0510414402/15/06/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	80 / NC/1/MEET/Oct/202223/15
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Case Status	Case Deferred
Party Name	ONASSIS AUTO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00000894AM23
RA File Number	052404000152 AM21
Licence No and Date	0510414546/03/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	81 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000515AM21
RA File Number	092404000188 AM21
Licence No and Date	0910068938/07/07/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 07.09.2022 followed by reminders on 22.09.2022 & 07.10.2022 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant. Case stands deferred.	

Case No.	82 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000507AM21
RA File Number	039504000220 AM21
Licence No and Date	0310837100/09/07/2020
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	83 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	TAIKISHA ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000555AM21
RA File Number	039504000275 AM21
Licence No and Date	0310837658/14/08/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 07.09.2022 followed by a reminder on 22.09.2022 was issued to the applicant for providing complete information. However, no reply/information has been received yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the requisite information within 15 days. Case is deferred.	

Case No.	84 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00003707AM23
RA File Number	022404000060 AM21
Licence No and Date	0210210061/28/08/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	85 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred

Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00003711AM23
RA File Number	022404000069 AM21
Licence No and Date	0210210076/03/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	86 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00003708AM23
RA File Number	022404000070 AM21
Licence No and Date	0210210079/04/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	87 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00002065AM23
RA File Number	262404000007 AM21
Licence No and Date	2610012918/05/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	88 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000666AM21
RA File Number	039504000437 AM21
Licence No and Date	0310838883/14/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	89 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	KINECO KAMAN COMPOSITES- INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000695AM21
RA File Number	039404000555 AM21
Licence No and Date	0310839311/04/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	90 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AIROIL FLAREGAS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00002126AM23
RA File Number	018005000714 AM21
Licence No and Date	0810149041/11/11/2020
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	91 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000718AM21
RA File Number	092404000457 AM21
Licence No and Date	0910069485/13/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	92 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000719AM21
RA File Number	092404000459 AM21
Licence No and Date	0910069486/13/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	93 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	018005000726AM21
RA File Number	052404000442 AM21

Licence No and Date	0510415984/25/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	94 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00231996AM22
RA File Number	039504000549 AM21
Licence No and Date	0310839762/26/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	95 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00040547AM21
RA File Number	03AA04012872 AM21
Licence No and Date	0311000212/17/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	96 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022

and Date	
HQ File Number	HQRNORM APPLY 00045015AM21
RA File Number	03AA04013906 AM21
Licence No and Date	0311000314/22/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	97 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BGR ENERGY SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00045915AM21
RA File Number	04AA04004698 AM21
Licence No and Date	0411000077/23/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	98 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00046833AM21
RA File Number	07AA04006120 AM21
Licence No and Date	0711000137/24/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	99 / NC/1/MEET/Oct/202223/15
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Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00048671AM21
RA File Number	05AA04020490 AM21
Licence No and Date	0511000438/28/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	100 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	IBCC INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00048813AM21
RA File Number	08AA04005414 AM21
Licence No and Date	0811000188/28/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	101 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00052251AM21
RA File Number	03AA04014575 AM21
Licence No and Date	0311000466/01/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	102 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00052316AM21
RA File Number	03AA04015637 AM21
Licence No and Date	0311000590/01/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	103 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00003524AM23
RA File Number	31AA04004626 AM21
Licence No and Date	3111000051/01/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer the case to concerned TE for examination & comments.	
Case is deferred.	

Case No.	104 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	CKDPACK PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00003834AM23
RA File Number	05AA04021220 AM21
Licence No and Date	0511000586/04/01/2021

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	105 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00055488AM21
RA File Number	34AA04001587 AM21
Licence No and Date	3411000055/05/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	106 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00071460AM21
RA File Number	34AA04001988 AM21
Licence No and Date	3411000107/28/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	107 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00003522AM23

RA File Number	31AA04005889 AM21
Licence No and Date	3111000144/03/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer the case to concerned TE for examination & comments. Case is deferred.	

Case No.	108 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00080205AM21
RA File Number	34AA04002464 AM21
Licence No and Date	3411000207/09/02/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	109 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	GEECY ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00105200AM21
RA File Number	03AA04030570 AM21
Licence No and Date	0311002613/17/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 03.10.2022 was issued to the applicant for providing certain information on DGFT Portal. In this regard, reminder letter dated 18.10.2022 was also sent to the applicant for furnishing the requisite information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue the final reminder to the applicant.	

Case is deferred.

Case No.	110 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	GEECY ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00105201AM21
RA File Number	03AA04030566 AM21
Licence No and Date	0311002615/17/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 03.10.2022 was issued to the applicant for providing certain information on DGFT Portal. In this regard, reminder letter dated 18.10.2022 was also sent to the applicant for furnishing the requisite information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue the final reminder to the applicant. Case is deferred.	

Case No.	111 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	STERLITE TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00006906AM22
RA File Number	03AA04000708 AM22
Licence No and Date	0311003091/08/04/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	112 / NC/1/MEET/Oct/202223/15
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Case Status	Case Deferred
Party Name	KINECO KAMAN COMPOSITES- INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00027823AM22
RA File Number	03AA04033556 AM21
Licence No and Date	0311003351/27/04/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	113 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00101859AM22
RA File Number	09AA04003223 AM22
Licence No and Date	0911000958/28/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Generic name of the export product. 2. Drawing of the export product with complete dimensions. 3. What is the Chemical Composition of the imported Aluminium Plate Alloy 7050T7451? 4. How many Aluminium plates are to be imported in 1007.4 Kgs? What is the dimension of the imported Aluminium plates? 5. Calculation of requirement of raw materials supported by Dimensional engineering drawing with relevant dimensions (Export product wise). Case is deferred.	

Case No.	114 / NC/1/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	CAPITAL POWER SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022

HQ File Number	HQRNORM REVIW00002102AM23
RA File Number	05AA04018899 AM22
Licence No and Date	0511002861/28/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments given by Consultant (Tech-3) via email dated 15.11.2022 as under: 1. The quantity of import items at Sl. No. 2 to 30, 32 & 34 to 35 may be allowed on net to net basis as per GN-4. 2. The quantity of import items at Sl. No. 1, 31 & 33 may be allowed as 1.05Kgs/Kg content in the export product. RA concerned may take suitable consequential action accordingly.	

Case No.	115 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00111361AM22
RA File Number	09AA04003887 AM22
Licence No and Date	0911001027/10/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by reminders on 14.06.2022 & 29.06.2022 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant. Case stands deferred.	

Case No.	116 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00158237AM22
RA File Number	05AA04067182 AM22
Licence No and Date	0511004067/09/08/2021

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	117 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	DISTINCT PRODUCTIVITY SOLUTIONS
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00177292AM22
RA File Number	07AA04024241 AM22
Licence No and Date	0711001856/06/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Neat coloured drawing of the piston rod with complete dimensions and size.
2. What is the reason for choosing a diameter of 16 mm as raw material? Please furnish the initial length of the blank.

Case is deferred.

Case No.	118 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	SPARECO INDIA
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00180962AM22
RA File Number	05AA04075480 AM22
Licence No and Date	0511004620/09/09/2021

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	119 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00181384AM22
RA File Number	08AA04025906 AM22
Licence No and Date	0811002549/10/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	120 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	HONDA TRADING CORPORATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00003795AM23
RA File Number	05AA04067748 AM22
Licence No and Date	0511004683/13/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	121 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00182700AM22
RA File Number	03AA04082296 AM22
Licence No and Date	0311006892/13/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	122 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	WORTHY ENGINEERING
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00184150AM22
RA File Number	07AA04027685 AM22
Licence No and Date	0711001904/15/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	123 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	FREEDOM OPHTHALMIC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00184237AM22
RA File Number	04AA04025998 AM22
Licence No and Date	0411001451/15/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	124 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	DIEHL METAL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00185284AM22
RA File Number	31AA04027077 AM22
Licence No and Date	3111000574/16/09/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	125 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	DAETWYLER SWISSTEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00185296AM22
RA File Number	31AA04007952 AM21
Licence No and Date	3111000524/16/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	126 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BOSON MOTORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00187412AM22
RA File Number	26AA04003764 AM22
Licence No and Date	2611000237/18/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Copy of application (ANF-4A) & Appendix-4E. 2. Description of both export products is same. Please provide difference with model number etc. 3. Specific use/function of each item of import in export product. 4. Bifurcated quantities of components to be accounted for in the resultant product and the requirement of components as spares. Raw Material / Consumables. 5. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and	

supported by documentary evidence/drawings etc.

The case stands deferred.

Case No.	127 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00195105AM22
RA File Number	05AA04085074 AM22
Licence No and Date	0511004962/27/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	128 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	TEXFAB ENGINEERS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00196563AM22
RA File Number	52AA04016381 AM22
Licence No and Date	5211001377/28/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:	
1. Detail technical drawings with dimensions of export product, Catalogue, if any, may also be furnished. 2. Detailed technical note on manufacturing process including the relevant flow sheet. 3. Assembly drawings/diagrams of the resultant product showing the placement and exact use of components in the export product (s). 4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete	

- justification and supported by documentary evidence/drawings etc.
5. What is the justification for 12.5% wastage?
 6. What is the need of a 3 MT coil for the LOOP STEAMER MACHINE?

Case is deferred.

Case No.	129 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	EMPIRE HOME APPLIANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00207003AM22
RA File Number	05AA04088615 AM22
Licence No and Date	0511005308/08/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	130 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	TECHNIP ENERGIES INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00221925AM22
RA File Number	05AA04093087 AM22
Licence No and Date	0511005562/22/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	131 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00222121AM22
RA File Number	09AA04015955 AM22
Licence No and Date	0911001757/22/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Attached information on wastage, size of raw materials in the drawing is different that the size of raw material in the summary of the application. 2. Wastage calculation in CE certificate, table and letter submitted to RLA, Hyderabad are not matching. 3. Submit revised application and other documents as under 4. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage. 5. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product. 6. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars. Case is deferred.	

Case No.	132 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	G. R. ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00224810AM22
RA File Number	03AA040112417 AM22
Licence No and Date	0311007892/25/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 2. Weight of each Export Product. 3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be	

used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.

4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
5. Quantity of import item at Sl. No. 4 (Forgings) in Nos. also in addition to its weights.

Case is deferred.

Case No.	133 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00003995AM23
RA File Number	34AA04008849 AM22
Licence No and Date	3411001350/29/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	134 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	MAGOTTEAUX INDUSTRIES PRIVATE LTD
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00231513AM22
RA File Number	24AA04011898 AM22
Licence No and Date	2411001043/29/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	135 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00239932AM22
RA File Number	03AA040113488 AM22
Licence No and Date	0311008205/02/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	136 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00240920AM22
RA File Number	03AA040106962 AM22
Licence No and Date	0311008241/03/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	137 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	GENESIS PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00241248AM22
RA File Number	07AA04038536 AM22
Licence No and Date	0711002290/03/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	138 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00244584AM22
RA File Number	09AA04016218 AM22
Licence No and Date	0911001822/08/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	139 / NC/1/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00244727AM22
RA File Number	03AA040113676 AM22
Licence No and Date	0311008342/08/11/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that this is a self-ratification case covered under para 4.07A (i) of FTP and has already been decided in its meeting dated 22.09.2022. The Committee decided to send the file to the concerned RA for necessary action at their end. RA concerned may take necessary action accordingly.	

Case No.	140 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00262145AM22

RA File Number	03AA040116630 AM22
Licence No and Date	0311008753/23/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	141 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	TE THERMO ELECTRIC COMPANY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00262618AM22
RA File Number	05AA040103905 AM22
Licence No and Date	0511006389/23/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	142 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00265298AM22
RA File Number	03AA040123095 AM22
Licence No and Date	0311008856/25/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	143 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00265948AM22
RA File Number	05AA040102749 AM22
Licence No and Date	0511006453/26/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	144 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00268278AM22
RA File Number	07AA04039862 AM22
Licence No and Date	0711002481/28/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	145 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AIM NONWOVENS AND INTERIORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00269350AM22
RA File Number	31AA04030034 AM22
Licence No and Date	3111000735/29/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	146 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	SKF BOILERS AND DRIERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00278878AM22
RA File Number	07AA04039852 AM22
Licence No and Date	0711002583/08/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 03.10.2022 followed by reminders on 18.10.2022 & 02.11.2022 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue the final reminder to the applicant. Case is deferred.	

Case No.	147 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00003523AM23
RA File Number	31AX04000028 AM22
Licence No and Date	3111000844/29/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer the case to concerned TE for examination & comments. Case is deferred.	

Case No.	148 / NC/1/MEET/Oct/202223/15
Case Status	Case Rejected
Party Name	MAGOTTEAUX INDUSTRIES PRIVATE LTD
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00315180AM22

RA File Number	24AX04000044 AM22
Licence No and Date	2411001247/11/01/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 11.06.2022 followed by reminder on 26.06.2022 was issued to the applicant for providing certain information on DGFT Portal. In this regard, reminders letter dated 07.09.2022 & 18.10.2022 were also sent to the applicant for furnishing the requisite information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	149 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00332544AM22
RA File Number	09AX04000160 AM22
Licence No and Date	0911002390/27/01/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. To submit Mill Test Certificate of imported steel Bars (STT17/13N). Case is deferred.	

Case No.	150 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00332760AM22
RA File Number	09AX04000147 AM22
Licence No and Date	0911002394/27/01/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	151 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	SKF BOILERS AND DRIERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00345841AM22
RA File Number	07AX04000333 AM22
Licence No and Date	0711003157/07/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 03.10.2022 followed by reminders on 18.10.2022 & 02.11.2022 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue the **final reminder** to the applicant.

Case is deferred.

Case No.	152 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	HYDAC (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00356122AM22
RA File Number	32AX04000133 AM22
Licence No and Date	3211002520/15/02/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	153 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred

Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00358203AM22
RA File Number	03AX04000852 AM22
Licence No and Date	0311011490/17/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	154 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00358586AM22
RA File Number	05AX04000549 AM22
Licence No and Date	0511009367/17/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	155 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM REVIW00003996AM23
RA File Number	34AX04000316 AM22
Licence No and Date	3411001877/28/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	156 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00371315AM22
RA File Number	03AX04001481 AM22
Licence No and Date	0311012015/01/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	157 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00398636AM22
RA File Number	34AX04000416 AM22
Licence No and Date	3411002015/23/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	158 / NC/1/MEET/Oct/202223/15
Case Status	Case Rejected
Party Name	MODERN EQUIPMENT COMPANY
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00000074AM23
RA File Number	03AX04000039 AM23
Licence No and Date	0311013635/05/04/2022
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 07.09.2022 followed by reminders on 22.07.2022 & 07.10.2022 were issued to the applicant for providing certain information on DGFT Portal. In this regard, a reminder letter dated 18.10.2022 was also sent to the applicant for furnishing the requisite information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to **reject** the case with direction to applicant to pay custom duty & applicable interest for EODC.

RA concerned may take suitable consequential action accordingly.

Case No.	159 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	SATURN INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00000084AM23
RA File Number	07AA04031362 AM22
Licence No and Date	0711003631/06/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	160 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	LOYAL EQUIPMENTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00000175AM23
RA File Number	08AX04000770 AM22
Licence No and Date	0811004620/11/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	161 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00000192AM23
RA File Number	05AX04001523 AM22
Licence No and Date	0511011787/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	162 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00000193AM23
RA File Number	08AX04000789 AM22
Licence No and Date	0811004632/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	163 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00000194AM23
RA File Number	05AX04000090 AM23
Licence No and Date	0511011788/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	164 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00000195AM23
RA File Number	05AX04000091 AM23
Licence No and Date	0511011789/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	165 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	NUCON AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00000255AM23
RA File Number	09AX04000006 AM23
Licence No and Date	0911002858/18/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	166 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	POWERDRIVE BEARINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00000271AM23
RA File Number	08AX04000787 AM22
Licence No and Date	0811004719/18/04/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	167 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00000288AM23
RA File Number	08AX04000827 AM22
Licence No and Date	0811004728/18/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	168 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00000321AM23
RA File Number	05AX04000657 AM22
Licence No and Date	0511011949/19/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	169 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00000320AM23
RA File Number	05AA04086752 AM22

Licence No and Date	0511011947/19/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	170 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	TECHNIP ENERGIES INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00000346AM23
RA File Number	05AX04000138 AM23
Licence No and Date	0511011987/20/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	171 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00000350AM23
RA File Number	03AX04000285 AM23
Licence No and Date	0311014027/20/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	172 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022

and Date	
HQ File Number	HQRNORM APPLY 00000409AM23
RA File Number	08AX04000144 AM23
Licence No and Date	0811004778/25/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	173 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	LMT TOOLS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00000440AM23
RA File Number	03AX04000223 AM23
Licence No and Date	0311014199/27/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	174 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	PARKER HANNIFIN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00000441AM23
RA File Number	04AX04000375 AM22
Licence No and Date	0411003194/27/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	175 / NC/1/MEET/Oct/202223/15
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Case Status	Case Deferred
Party Name	JAMPOW FABRICATORS
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00000470AM23
RA File Number	31AX04000001 AM23
Licence No and Date	3111001314/28/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	176 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00000832AM23
RA File Number	34AX04000145 AM23
Licence No and Date	3411002270/18/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	177 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	GENESIS PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00000887AM23
RA File Number	07AX04000161 AM23
Licence No and Date	0711004029/19/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	178 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00000888AM23
RA File Number	03AX04000732 AM23
Licence No and Date	0311014867/20/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	179 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	SREE RAM TUBEWELL
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00000902AM23
RA File Number	32AX04000075 AM23
Licence No and Date	3211003073/20/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	180 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00000921AM23
RA File Number	07AX04000164 AM23
Licence No and Date	0711004049/23/05/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	181 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00000933AM23
RA File Number	34AX04000157 AM23
Licence No and Date	3411002286/23/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	182 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00000934AM23
RA File Number	34AX04000158 AM23
Licence No and Date	3411002287/23/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	183 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00000936AM23
RA File Number	34AX04000156 AM23

Licence No and Date	3411002288/23/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	184 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	EMBROSS SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00000942AM23
RA File Number	31AX04000046 AM23
Licence No and Date	3111001380/23/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	185 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	MASCOT DYNAMICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00000946AM23
RA File Number	03AX04000688 AM23
Licence No and Date	0311014977/24/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	186 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022

and Date	
HQ File Number	HQRNORM APPLY 00001001AM23
RA File Number	31AX04000052 AM23
Licence No and Date	3111001392/26/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	187 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001003AM23
RA File Number	03AX04000778 AM23
Licence No and Date	0311015018/26/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	188 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001005AM23
RA File Number	03AX04000783 AM23
Licence No and Date	0311015026/26/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	189 / NC/1/MEET/Oct/202223/15
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Case Status	Case Deferred
Party Name	TOYOTA KIRLOSKAR AUTO PARTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001019AM23
RA File Number	07AX04000226 AM23
Licence No and Date	0711004111/27/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	190 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001026AM23
RA File Number	31AX04000053 AM23
Licence No and Date	3111001398/27/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	191 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	WORTHY ENGINEERING
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001058AM23
RA File Number	07AX04000265 AM23
Licence No and Date	0711004123/30/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	192 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001085AM23
RA File Number	07AX04000207 AM23
Licence No and Date	0711004134/31/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	193 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	LOYAL EQUIPMENTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001112AM23
RA File Number	08AX04000331 AM23
Licence No and Date	0811005090/01/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	194 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	VELIENT PEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001132AM23
RA File Number	52AX04000131 AM23
Licence No and Date	5211002570/01/06/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	195 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001157AM23
RA File Number	31AX04000056 AM23
Licence No and Date	3111001406/02/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	196 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	LMT TOOLS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001189AM23
RA File Number	03AX04001033 AM23
Licence No and Date	0311015241/03/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	197 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001223AM23
RA File Number	05AX04000607 AM23

Licence No and Date	0511013038/06/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	198 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001210AM23
RA File Number	09AX04000172 AM23
Licence No and Date	0911003121/06/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	199 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001212AM23
RA File Number	09AX04000173 AM23
Licence No and Date	0911003122/06/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	200 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022

and Date	
HQ File Number	HQRNORM APPLY 00001217AM23
RA File Number	07AX04000173 AM23
Licence No and Date	0711004195/06/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	201 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001221AM23
RA File Number	05AX04000606 AM23
Licence No and Date	0511013036/06/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	202 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001267AM23
RA File Number	07AX04000318 AM23
Licence No and Date	0711004257/08/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	203 / NC/1/MEET/Oct/202223/15
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Case Status	Case Deferred
Party Name	AYYAPPA CNC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001277AM23
RA File Number	07AX04000145 AM23
Licence No and Date	0711004262/08/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	204 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BHARAT FORGE LTD
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001290AM23
RA File Number	31AX04000050 AM23
Licence No and Date	3111001425/09/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	205 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	YOGESHWAR ENGINEERING PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001368AM23
RA File Number	31AX04000051 AM23
Licence No and Date	3111001438/14/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	206 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	JOHNSON LIFTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001370AM23
RA File Number	04AX04000229 AM23
Licence No and Date	0411003461/14/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	207 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	KRISHNA CAPBOX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001373AM23
RA File Number	05AX04000724 AM23
Licence No and Date	0511013196/14/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	208 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001415AM23
RA File Number	03AX04001442 AM23
Licence No and Date	0311015560/16/06/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	209 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	DISTINCT PRODUCTIVITY SOLUTIONS
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001443AM23
RA File Number	07AX04000363 AM23
Licence No and Date	0711004327/17/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	210 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BANCO PRODUCTS (INDIA) LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001515AM23
RA File Number	34AX04000144 AM23
Licence No and Date	3411002408/20/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	211 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001525AM23
RA File Number	56AX04000041 AM23

Licence No and Date	5611000996/21/06/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 03.10.2022 followed by reminders on 18.10.2022 & 02.11.2022 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue the final reminder to the applicant. Case is deferred.	

Case No.	212 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001557AM23
RA File Number	34AX04000264 AM23
Licence No and Date	3411002416/21/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	213 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001782AM23
RA File Number	56AX04000067 AM23
Licence No and Date	5611001016/30/06/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 03.10.2022 followed by reminders on 18.10.2022 & 02.11.2022 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue the final reminder to the applicant.	

Case is deferred.

Case No.	214 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001783AM23
RA File Number	56AX04000068 AM23
Licence No and Date	5611001017/30/06/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 03.10.2022 followed by reminders on 18.10.2022 & 02.11.2022 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue the final reminder to the applicant. Case is deferred.	

Case No.	215 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001875AM23
RA File Number	56AX04000076 AM23
Licence No and Date	5611001030/06/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	216 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred

Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001872AM23
RA File Number	56AX04000070 AM23
Licence No and Date	5611001028/06/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	217 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001873AM23
RA File Number	56AX04000044 AM23
Licence No and Date	5611001029/06/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	218 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001914AM23
RA File Number	56AX04000075 AM23
Licence No and Date	5611001036/07/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	219 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	ANAND SEAMLESS TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001920AM23
RA File Number	08AX04000477 AM23
Licence No and Date	0811005473/07/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	220 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	GOLDEN ROLLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001932AM23
RA File Number	33AX04000026 AM23
Licence No and Date	3311000789/08/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	221 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001933AM23
RA File Number	56AX04000091 AM23
Licence No and Date	5611001041/08/07/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	222 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001973AM23
RA File Number	56AX04000099 AM23
Licence No and Date	5611001046/11/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	223 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001975AM23
RA File Number	56AX04000079 AM23
Licence No and Date	5611001047/11/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	224 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001957AM23
RA File Number	56AX04000087 AM23

Licence No and Date	5611001043/11/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	225 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	CANARA HYDRAULICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001960AM23
RA File Number	07AX04000484 AM23
Licence No and Date	0711004609/11/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	226 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001964AM23
RA File Number	03AX04002193 AM23
Licence No and Date	0311016258/11/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	227 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022

and Date	
HQ File Number	HQRNORM APPLY 00001979AM23
RA File Number	56AX04000078 AM23
Licence No and Date	5611001048/12/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	228 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001980AM23
RA File Number	56AX04000081 AM23
Licence No and Date	5611001049/12/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	229 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001981AM23
RA File Number	56AX04000086 AM23
Licence No and Date	5611001050/12/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	230 / NC/1/MEET/Oct/202223/15
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Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00001983AM23
RA File Number	56AX04000095 AM23
Licence No and Date	5611001052/12/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	231 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00002059AM23
RA File Number	56AX04000072 AM23
Licence No and Date	5611001061/15/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	232 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00002060AM23
RA File Number	03AX04002209 AM23
Licence No and Date	0311016366/15/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	233 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00002056AM23
RA File Number	56AX04000105 AM23
Licence No and Date	5611001059/15/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	234 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00002058AM23
RA File Number	56AX04000106 AM23
Licence No and Date	5611001060/15/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	235 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00002101AM23
RA File Number	56AX04000104 AM23
Licence No and Date	5611001063/16/07/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	236 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00002111AM23
RA File Number	07AX04000535 AM23
Licence No and Date	0711004692/18/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	237 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00002195AM23
RA File Number	03AX04002361 AM23
Licence No and Date	0311016489/21/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	238 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00002203AM23
RA File Number	56AX04000113 AM23

Licence No and Date	5611001074/22/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	239 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	P.M. ELECTRO-AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00002209AM23
RA File Number	31AX04000118 AM23
Licence No and Date	3111001578/22/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	240 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00002311AM23
RA File Number	56AX04000118 AM23
Licence No and Date	5611001084/28/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	241 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022

and Date	
HQ File Number	HQRNORM APPLY 00002947AM23
RA File Number	09AX04000487 AM23
Licence No and Date	0911003582/05/09/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 03.10.2022 was issued to the applicant for providing certain information on DGFT Portal. In this regard, a reminder letter dated 25.10.2022 was also sent to the applicant for furnishing the requisite information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	242 / NC/1/MEET/Oct/202223/15
Case Status	Case Approved
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003038AM23
RA File Number	05AX04001635 AM23
Licence No and Date	0511014728/09/09/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments dated 15.11.2022 given by Consultant (SKB) as under: 1. The quantity of import item at Sl. No. 1 may be allowed as 13283.21 Kgs with 5.71% wastage on the net weight of 12565 Kgs in the export of 35000 Number silencers (mufflers) and exhaust pipes; parts thereof-part name: SA Bracket - ACM attachment (Part No.: 1603009650059D). 2. The quantity of import item at Sl. No. 2 may be allowed as 12025.30 Kgs with 18.47% wastage on the net weight of 10150 Kgs in the export of 35000 Nos silencers (mufflers) and exhaust pipes; parts thereof-part name: SA Bracket - SCU (Part No.: 1603009650062F). 3. The quantity of import item at Sl. No. 3 may be allowed as 2206.18 kgs with 21.38% wastage on the net weight of 2160 kgs in the export of 13500 nos silencers (mufflers) and exhaust pipes; parts thereof-part name: BRKT and stud ASM (part no.: 1603009650052B). 4. The quantity of import item at Sl. No. 4 may be allowed as 7177.50 kgs with 27.94% wastage on the net weight of 5610 kgs in the export of 11000 nos silencers (mufflers) and exhaust pipes; parts thereof-part name: sa bracket - temp sensor (part no.: 1603009650054F). 5. The quantity of import item at Sl. No. 5 may be allowed as 737.04 kgs with 40.39% wastage on the net weight of 525 kgs in the export of 3000 nos silencers (mufflers) and exhaust pipes; parts thereof-part name: bracket dsi mixing innr (part no.: 1154022750027c).	

6. The quantity of import item at Sl. No. 6 may be allowed as 997.12 kgs with 60.57% wastage on the net weight of 525 kgs in the export of 3000 nos silencers (mufflers) and exhaust pipes; parts thereof-part name: bracket dsi mixing midd (part no.: 1154022750026c).
7. The quantity of import item at Sl. No. 7 may be allowed as 5157.91 kgs with 47.88% wastage on the net weight of 3500 kgs in the export of 20000 nos silencers (mufflers) and exhaust pipes; parts thereof-part name: bracket (part no.: 1583413x).
8. The quantity of import item at Sl. No. 8 may be allowed as 2113.00 kgs with 32% wastage on the net weight of 1600 kgs in the export of 20000 nos silencers (mufflers) and exhaust pipes; parts thereof-part name: bracket assy. (part no.: 307548204x).
9. The quantity of import item at Sl. No. 9 may be allowed as 2113.00 kgs with 32% wastage on the net weight of 1600 kgs in the export of 20000 nos silencers (mufflers) and exhaust pipes; parts thereof-part name: bracket assy. (part no.: 307548304x).
10. The quantity of import item at Sl. No. 10 may be allowed as 4455.60 kgs with 16.03% wastage on the net weight of 3840 kgs in the export of 30000 nos silencers (mufflers) and exhaust pipes; parts thereof-part name: bracket assy. upper (part no.: 82369320).
11. The quantity of import item at Sl. No. 11 may be allowed as 679.39 kgs with 24.43% wastage on the net weight of 546.00 kgs in the export of 3000 nos silencers (mufflers) and exhaust pipes; parts thereof-part name: bracket assy. engine upper (part no.: 82722532).
12. The quantity of import item at Sl. No. 12 may be allowed as 1118.60 kgs with 32.37% wastage on the net weight of 845.00 kgs in the export of 5000 nos silencers (mufflers) and exhaust pipes; parts thereof-part name: bracket sheet lower canning (part no.: 82722519).
13. The quantity of import item at Sl. No. 13 may be allowed as 2036.94 kgs with 46.54% wastage on the net weight of 1390.00 kgs in the export of 5000 nos silencers (mufflers) and exhaust pipes; parts thereof-part name: bracket assy. engine strut (part no.: 82722600)
14. The quantity of import item at Sl. No.14 may be allowed as 1388.00 kgs with 19.82% wastage on the net weight of 1160.00 kgs in the export of 20000 nos silencers (mufflers) and exhaust pipes; parts thereof-part name: bracket assy. (part no.: 82448449).
15. The quantity of import item at Sl. No. 15 may be allowed as 8021.00 kgs with 28.41% wastage on the net weight of 6246.00 kgs in the export of 18000 nos silencers (mufflers) and exhaust pipes; parts thereof-part name: bracket - sap outlet (part no.: 1603009651039A).
16. The quantity of import item at Sl. No. 16 may be allowed as 7858.44 kgs with 33.92% wastage on the net weight of 5868.00 kgs in the export of 18000 nos silencers (mufflers) and exhaust pipes; parts thereof-part name: bracket - sap inlet (part no.: 1603009651040A).

Note:

1. **The wastage on net weight of the imported stainless steel in the export product.**
2. **The grade & thickness of the stainless steel should be matched with the grade & thickness of the export product.**

RA concerned may take suitable consequential action accordingly.

Case No.	243 / NC/1/MEET/Oct/202223/15
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Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003048AM23
RA File Number	56AX04000169 AM23
Licence No and Date	5611001159/12/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	244 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003049AM23
RA File Number	56AX04000170 AM23
Licence No and Date	5611001160/12/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	245 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003050AM23
RA File Number	56AX04000168 AM23
Licence No and Date	5611001161/12/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	246 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003051AM23
RA File Number	56AX04000167 AM23
Licence No and Date	5611001162/12/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	247 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003063AM23
RA File Number	03AX04003145 AM23
Licence No and Date	0311017810/12/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	248 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	GE INDIA INDUSTRIAL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003067AM23
RA File Number	31AX04000171 AM23
Licence No and Date	3111001691/12/09/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	249 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003090AM23
RA File Number	34AX04000562 AM23
Licence No and Date	3411002772/13/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	250 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003102AM23
RA File Number	03AX04003141 AM23
Licence No and Date	0311017855/14/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	251 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003103AM23
RA File Number	03AX04002985 AM23

Licence No and Date	0311017858/14/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	252 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	COOPER ELEVATORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003121AM23
RA File Number	04AX04000533 AM23
Licence No and Date	0411003938/14/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	253 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	ANGI PLAST PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003529AM23
RA File Number	08AX04001135 AM23
Licence No and Date	0811006199/04/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	254 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	KAY BOUVET ENGINEERING LTD
Meeting Number	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022

and Date	
HQ File Number	HQRNORM APPLY 00003568AM23
RA File Number	31AX04000192 AM23
Licence No and Date	3111001729/07/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	255 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003715AM23
RA File Number	56AX04000203 AM23
Licence No and Date	5611001234/14/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	256 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	DEWAN & SONS
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003735AM23
RA File Number	05AX04002025 AM23
Licence No and Date	0511015324/14/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	257 / NC/1/MEET/Oct/202223/15
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Case Status	Case Deferred
Party Name	TOYOTA KIRLOSKAR AUTO PARTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003714AM23
RA File Number	07AX04001031 AM23
Licence No and Date	0711005461/14/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	258 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003760AM23
RA File Number	03AX04003551 AM23
Licence No and Date	0311018605/17/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	259 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	YOGESHWAR ENGINEERING PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003778AM23
RA File Number	31AX04000193 AM23
Licence No and Date	3111001746/17/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	260 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	SKF BOILERS AND DRIERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003784AM23
RA File Number	07AX04001011 AM23
Licence No and Date	0711005469/17/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	261 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	ROTHERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003785AM23
RA File Number	31AX04000202 AM23
Licence No and Date	3111001748/17/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	262 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	NATRON EQUIPMENT & SPARES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003800AM23
RA File Number	05AX04002031 AM23
Licence No and Date	0511015363/18/10/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	263 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	ITT ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003811AM23
RA File Number	03AX04003606 AM23
Licence No and Date	0311018683/18/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	264 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003825AM23
RA File Number	07AX04000018 AM23
Licence No and Date	0711005488/19/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	265 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	MASK IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003827AM23
RA File Number	05AX04002016 AM23

Licence No and Date	0511015410/19/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	266 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	ATOMUS INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003831AM23
RA File Number	52AX04001676 AM23
Licence No and Date	5211003481/19/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	267 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	WOODFIELD SYSTEMS INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003833AM23
RA File Number	03AX04003524 AM23
Licence No and Date	0311018713/19/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	268 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022

and Date	
HQ File Number	HQRNORM APPLY 00003860AM23
RA File Number	56AX04000211 AM23
Licence No and Date	5611001243/20/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	269 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003882AM23
RA File Number	03AX04003774 AM23
Licence No and Date	0311018772/21/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	270 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003900AM23
RA File Number	03AX04003766 AM23
Licence No and Date	0311018796/22/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	271 / NC/1/MEET/Oct/202223/15
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Case Status	Case Deferred
Party Name	MODEL INFRA CORPORATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003958AM23
RA File Number	07AX04001109 AM23
Licence No and Date	0711005570/29/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	272 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003971AM23
RA File Number	03AX04003674 AM23
Licence No and Date	0311018938/31/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	273 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00003999AM23
RA File Number	03AX04003894 AM23
Licence No and Date	0311018984/01/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	274 / NC/1/MEET/Oct/202223/15
Case Status	Case Deferred
Party Name	ENVIROPOL ENGINEERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202223/ 15 and 15/11/2022
HQ File Number	HQRNORM APPLY 00004009AM23
RA File Number	05AX04002177 AM23
Licence No and Date	0511015557/01/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	